

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 823/2004

(8)

New Delhi this the 8th day of October, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Rita
D/o Mr. Raghunath Prasad
R/o RZ-e88 Dayal Park
West Sagar Pur
New Delhi.

-Applicant

(By Advocate: Shri Surinder Singh)

Versus

1. Govt. of NCT Delhi
Through its Secretary (Education)
Old Secretariat, Govt. of NCT Delhi
Delhi.
2. Director of Education
Old Secretariat, Director of Education,
Delhi.

-Respondents

(By Advocate: Shri George Paracken)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of an order passed by the respondents on 26.12.2003 incorporating the name of the applicant in eligibility list of PGT (Graphics), it is stated at the Bar by the learned counsel for respondents that the case of the applicant along with others would be considered for next promotion.

2. In view of the aforesaid statement made at the Bar by the learned counsel for respondents, OA stands disposed of. No costs.

S. Raju
(Shanker Raju)

Member (J)

V.K. Majotra
(V.K. Majotra) 8.10.04
Vice Chairman (A)

cc.